

### Industrialisation of Goindwal Sahib Distt. Amritsar

\*531. SHRI L. S. TUR: Will the Minister of INDUSTRY be pleased to state:

(a) whether the Central Government have decided to develop Goindwal Sahib, Distt. Amritsar, as Industrial City;

(b) if so, what steps are being taken to implement this scheme and how much time it will take to complete it;

(c) whether some scheme has been prepared to allot the plots for industry;

(d) whether some priority is being considered for the allotment of plots;

(e) whether the financial help and other facilities are proposed to be granted for setting up industries there; and

(f) if so, details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) to (f). The Government of Punjab have selected Goindwal Sahib as one of the site for setting up of nucleus plants and related ancillary units. A number of measures have been initiated by it to attract industries to this complex. Land has been acquired for the first phase of the project; a full-time Project Director has been appointed and steps for provision of various other infra-structural facilities are being taken by it. Applications from intending entrepreneurs for allotment of plots in this area are also being screened.

### Rapid Industrialisation of Backward States

\*532. SHRI MANMOHAN TUDU: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have a proposal to launch rapid industrialisation

programme in the country during the Sixth Five Year Plan;

(b) whether priority will be given to industrialise the backward States while implementing such programmes;

(c) if so, the steps his Ministry propose to take for the easy availability and supply of raw materials to the captive units of Orissa; and

(d) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) and

(b). Steps that are necessary to accelerate programmes of industrialisation so as to achieve and maintain the targeted growth of 8 per cent during the 6th Plan period have been initiated. Dispersal of capacity so as to reduce regional imbalances is an accepted principle of the Industrial Policy, of which licensing is an instrument.

(c) and (d). Availability and supply of raw materials are basically a function of production. Measures to step up production of particular materials like steel, cement, etc. are actively under review. This will ensure easier and greater availability of materials to all units, including those in the small scale sector.

### Trade Union Rights to Central Government Employees

\*533. SHRI AJOY BISWAS: Will the Minister of LABOUR be pleased to state:

(a) whether there is any proposal to grant full trade union rights to the Central Government Employees; and

(b) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULARI SINHA): (a) No, Sir.

(b) At present no restrictions exist on the right of the Central Government employees to form associations or unions. However, only such associations or unions of employees which satisfy the provisions of the Trade Unions Act, 1926 enjoy rights under the Act. Other employees can form service associations which can be recognised under the Scheme of Joint Consultative Machinery for Central Government Employees.

### Cement Distribution Policy

\*534. SHRI AMAR ROY PRADHAN: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government propose to change its policy in regard to distribution of cement;

(b) if so, the details thereof;

(c) whether the present system of distribution of cement is not based on the requirement of State Governments; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) to (d). States are given allocation of cement every quarter on the basis of past consumption and keeping in view the overall availability of cement. There is no proposal at present to change the system of bulk allocation of cement to the States. However, on account of general scarcity of cement in the country it has not yet been possible to meet the requirements of States in full. Enhanced allocation to the States will be possible only when availability position of cement improves for which every effort is being made.

### Shifting of Jungle Welfare School at Vairengte

\*535. SHRI R. P. DAS: Will the Minister of DEFENCE be pleased to state:

(a) whether Government are contemplating shifting of the Jungle Welfare School at Vairengte at the foothills of Mizoram to another location;

(b) if so, which is the alternative location being thought about; and

(c) whether such shifting of the location is not likely to be opposed by the people of Vairengte?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) Yes, Sir.

(b) The location finalised is Haflong in Assam.

(c) There has been no representation from people of Vairengte about shifting the Institution.

### Allotment of Cement to Maharashtra

4916. SHRI V. N. GADGIL: Will the Minister of INDUSTRY be pleased to state:

(a) what is the total amount of cement available for distribution during the last one year;

(b) whether Government of Maharashtra had asked for 16 lakh M.T. whereas they have been allotted only 4.57 M.T.; and

(c) if so, what are the reasons for not meeting the requirements of Maharashtra?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) The indigenous production of cement during 1980 was 17.90 million tonnes. An additional quantity of about 2 million tonnes of cement was imported during that period making the total availability of cement at 19.90 million tonnes.

(b) Government of Maharashtra have indicated their requirement of cement per quarter as about 16 lakh tonnes and have requested that the quarterly allocation may be raised to 8 lakh tones. During the quarter